

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 70 /JR(S)/2016

Dated: Allahabad: February 02 , 2016

Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P., Lucknow.

Sir,

With reference to your letter no. UBUNTU-15/JTRI-174 dated 29.01.2016 on the above subject, I am directed to inform you that the Court has been pleased to approve the proposal and nominate all the judicial officers mentioned in List-'A' for Ubuntu 14.04 Refresher Training Programme for Judicial Officers scheduled from 25.02.2016 to 26.02.2016 at Institute of Judicial Training & Research, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encls:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 70 (i)/JR(S)/2016 dated: February 02, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Chhote Lal, Officer-on-Special Duty, Sambhal and Sri Rajendra Babu Sharma, Officer-on-Special Duty, Shamli with request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The District & Sessions Judges, Kaushambi, Kushi Nagar at Padrauna, Pratapgarh, Lucknow, Deoria, Farrukhabad, Etawah, Mau, Firozabad, Meerut, Raebareli, Faizabad, Gautambuddha Nagar, Shaharanpur, Varanasi and Azamgarh with request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
4. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

**List of Officers for Proposed UBUNTU-CUM-CIS (14.04) Training Programme on
25.02.2016 and 26.02.2016**

S.N.	Name of Officer	Designation	Place of Posting
1.	Sri Chhote Lal	OSD	Sambhal
2.	Sri Rajendra Babu Sharma	OSD	Shamli
3.	Sri Deep Kant Mani	Civil Judge (Junior Division)	Kaushambi
4.	Dr. Anupam Goyal	Additional District & Sessions Judge	Kushi Nagar at Padrauna
5.	Sri Swapna Anand	Addl. Civil Judge (Junior Division)	Pratapgarh
6.	Smt. Shaila	Spl. Chief Judicial Magistrate	Lucknow
7.	Smt. Rajani Singh	Additional District & Sessions Judge,	Deoria
8.	Smt. Shikha Rani Jaiswal	Judicial Magistrate	Farrukhabad
9.	Sushri Minakshi Sinha	Addl. Civil Judge (Junior Division)	Pratapgarh
10.	Smt. Shradha Tripathi	Addl. Civil Judge (Junior Division)	Etawah
11.	Smt. Vineeta Singh	Addl. Civil Judge (Junior Division)	Mau
12.	Smt. Shiv Kumari	Addl. Civil Judge (Junior Division)	Firozabad
13.	Smt. Shagun Panwar	Addl. Civil Judge (Senior Division)	Meerut
14.	Smt. Lovey Yadav	Add. Civil Judge (S.D.)/ ACJM	Raebareli
15.	Smt. Sakshi Sharma	Addl. Chief Judicial Magistrate	Faizabad
16.	Smt. Bushra Adil Rizvi	Addl. Chief Judicial Magistrate	Gautambuddha Nagar
17.	Smt. Neetu Pathak	Judge Small Causes Court	Saharanpur
18.	Smt. Kiran Gond	Judicial Magistrate	Varanasi
19.	Sri Rajan Kumar Gond	Addl. Civil Judge (Junior Division)	Azamgarh